NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

53

T.C.P No. 60/(MAH)/2012

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES:

Mr. Ramhari Deorao Ganage

V/s.

M/s. Poona Tools Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME DESIGNATION	SIGNATURE
10	Makesh Atharale 7 PCP Por	his him
	Anagha Anasingaraju J Petitioners	aaragha
3	Adv. Deepakar Adv. for i/b Nehou up co., R2	

ORDER TCP 60/397-398/NCLT/MB/MAH/2012

At request of the parties, list this matter on 7.8.2017 for reporting Settlement.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)